

G.A.No.1062/03

22.02.05

Hon' Mr. A.K. Bhatnagar, J.M.

None for the applicant even in the revised call. It is seen that despite of several opportunities the applicant has not cared to file RA so far. It appears that the applicant is not interested in prosecuting the case. Accordingly, the O.A is dismissed in default and for non-prosecution. Sri Anil Kumar, counsel for the respondents is present.

Acc.
J.M.

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